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High Court For The State Of Telangana:: At Hyderabad

Case No: Writ Petition No. 30917, 31353 Of 2022

Mohammed Ghouse And 5

Others

APPELLANT

Vs

State Of Telangna And 4 Others

RESPONDENT

Date of Decision: March 26, 2024

Acts Referred:

• Telangana Police (Civil) Subordinate Service Rules, 1996 - Rule 10(ii)

Hon'ble Judges: T. Madhavi Devi, J

Bench: Single Bench

Final Decision: Allowed

Judgement